SEERI FARIDUL HAQ ANSARI: May I know whether there is any proposal from the U.S.S.R. regarding this project?

SHRI C. SUBRAMANIAM: I would prefer not to answer this question. I would request the hon Member not to press that question.

SHRI M. S. GURUPADA SWAMY: May I know whether it is a fact that Mr. David Bell, Director of the Agency for International Development, has said that even a decision by the U.S.A. to participate in financing the proposed project is not taken and even a deadline is not decided upon. If that is so, does it mean that there is a possibility of shelving the whole project?

Shri C. SUBRAMANIAM: Sir, primary decisions have not yet been taken and that is why the project report is under study, as I said, both in Washington and here. It is only after the study and after we have discussed this matter that final decisions would be taken. When decisions have not been taken, there is always the possibility, even though in my view it is a remote possibility, of the decision going against us.

Shri N. SRI RAMA REDDI: I would like to know, Sir, whether the news published recently in the papers is correct, that most of the obstacles created were more on account of our recent discussions with the American Ambassador, Mr. Galbraith?

SHRI C. SUBRAMANIAM: Sir, these are all technical problems which have been pointed out in the report—raw materials, transport, management, etc. Certainly they cannot be overcome by a discussion overnight either with Ambassador or with anybody else. We have to take positive steps to get over these difficulties, and I can assure the House that we are taking all possible steps for the purpose of removing all these difficulties which have been pointed out, and I want to tell the House that the report is a very

good report pointing out the difficulties that we will have to confront with. Of course, it is easy to give a report without pointing out these difficulties. But I am glad that the difficulties have been pointed out, and it should be our endeavour to see that these difficulties are removed, and I am confident that these difficulties can be removed.

MR. CHAIRMAN: That is the end. I have allowed more than twice the time I normally allow to a question.

STATEMENT RE STARRED QUESTION NO. 63 ANSWERED ON THE 21st FEBRUARY, 1963

CHILDREN'S LITERATURE COMMITTEE

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRIMATI SOUNDARAM RAMACHANDRAN): I am very sorry I was not here to make this statement yesterday. While answering the supplementary questions relating to Starred Question No. 63 regarding Children's Literature Committee, which was answered in the Rajya Sabha on 21-2-1963, my statement on the occasion needs clarification. The correct factual position is stated below:—

"The Children's Literature Committee is only an advisory body and its recommendations are duly noted in the proceedings of its meetings for suitable action by the Govern-Eminent writers ment of India. and persons interested in preparation and production of Children's Literature and the Book Trade are represented on this Committee. No Institution or Organisation has any representation on it. Oriya language is duly represented on this Committee. Shri Ram Krushna Nanda is the member who represents this language."